

ORISSA HIGH COURT

FILING REPORT AS ON :09/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/51079/2025	BAO VIET INSURANCE CORPORATION VS MV WORLD VIRTUE (IMO 9860374)	SOUMYA JYOTI BISWAL VS	// () //	
2	D-BLAPL/38269/2025	SUDAM GARADA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DORAGUDA PS /91 /2025 () //	
3	D-BLAPL/38273/2025	MITHUN NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KASHIPUR /260 /2024 () //	
4	D-BLAPL/38277/2025	SHIBA BHUMIJ VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	BONAI /187 /2024 () //	
5	D-BLAPL/38286/2025	RUKMANA KUMBHAR @ BABA VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /276 /2025 () //	AOR20220001487C202500107
6	D-BLAPL/38293/2025	RANJAN MALICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //	
7	D-BLAPL/38299/2025	RANJAN BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /226 /2025 () //	
8	D-BLAPL/38301/2025	PRAKASH @ BANKA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /226 /2025 () //	
9	D-BLAPL/38305/2025	SAILENDRI KATHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /307 /2025 () //	
10	D-BLAPL/38307/2025	CHIKU @ DHANANJAYA NAYAK VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	KHURDA SADAR /247 /2025 () //	
11	D-BLAPL/38309/2025	TETKU PAHARIA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202500099

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12	D-BLAPL/38311/2025	DALESWAR SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	DHARMABANDHA PS /99 /2024 () //	
13	D-BLAPL/38317/2025	ALOK @ ANTARYAMI PANI VS STATE OF ODISHA	LAMBODOR ACHARI VS	JAGANNATHA PRASAD /259 /2025 () //	AOR20220001563C202500075
14	D-BLAPL/38318/2025	RABINDRA PARIDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	DELANGA /69 /2025 () //	
15	D-BLAPL/38327/2025	TULARAM SAHU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	DHARUADIHI /222 /2025 () //	
16	D-BLAPL/38339/2025	DEEPAK KUMAR VS STATE OF ODISHA	AMIT BISWAL VS	TIKABALI /32 /2024 () //	
17	D-BLAPL/38342/2025	BHUPENDRA SAGARIA @ SAGRIA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	G.R.P.S. (TITILAGARH) /117 /2025 () //	
18	D-BLAPL/38344/2025	SHYAMSUNDAR RANA VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /68 /2025 () //	
19	D-BLAPL/38347/2025	PADMAN MUDULI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /529 /2023 () //	AOD20220004505C202500151
20	D-BLAPL/38349/2025	MAHESWAR TEJI VS STATE OF ODISHA	DEBABRATA DASH VS	GOLAMUNDA /155 /2023 () //	
21	D-BLAPL/38354/2025	ANITA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BELLAGUNTHA /390 /2025 () //	AOR20220001563C202500076
22	D-BLAPL/38355/2025	KABIRAJ RAUT ALIAS ROUT VS THE STATE	BARIK SRIKANT KUMAR VS	// () //	AOD20240000581C202500161
23	D-BLAPL/38356/2025	BASANTA SAHU	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202500031

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/38359/2025	Lipun Behera	Mamatarani Mohapatra	//	AOR20220000751C202500001
		VS	VS	()	
		State of Orissa		//	
25	D-BLAPL/38363/2025	RAHUL BHOI	SATYA NARAYAN MISHRA	//	AOR20220001615C202500221
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/38364/2025	BASANTA SAHU	LAXMINARAYAN RAYATSINGH	//	AOD20240000645C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/38366/2025	SUBHENDU BHOI	TARA PRASAD MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/38368/2025	SANKAR GOUDA	SUBODH KUMAR MOHANTY	TARASINGI /179 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/38372/2025	BIKASH DISHRI	SUNIL KUMAR PANDA	LAKHANPUR /328 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/38373/2025	CHOTU @ MANOJ SETHY	SIBA RANJAN POLEI	CHATRAPUR /131 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/38376/2025	PRABHAT MUNI	BASANTA KUMAR DAS	TITILAGARH /289 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/38379/2025	ARJUN NAIK	ARUNA NAYAK	CHHENDIPADA /446 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/38380/2025	ANUJ KUMAR SHAW @ PAPU @ AKASH	BIRAJA PRASAD TRIPATHY	AINTHAPALI /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/38382/2025	PADMAN SANTA @ SAIBA	TUKUNA KUMAR MISHRA	JHARIGAM /163 /2025	
		VS	VS	()	

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35	D-BLAPL/38390/2025	STATE OF ODISHA PRASANTA @ PRASANT @ PRASHANTA GAANA VS	KULDEEP MOHANTY VS	// BETNOTI /417 /2025 ()	AOD20240000012C202500305
36	D-BLAPL/38394/2025	STATE OF ODISHA BIJAYA BAG VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
37	D-BLAPL/38396/2025	STATE OF ODISHA GAGAN RAUL VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
38	D-BLAPL/38404/2025	STATE OF ODISHA CHAKEI @ CHAKRADHAR @ RASEI BANDHIA VS	PRAVASH CHANDRA JENA VS	// KHUNTUNI /203 /2025 ()	
39	D-BLAPL/38405/2025	STATE OF ODISHA PRIYA RANJAN SWAIN VS	PRAVASH CHANDRA JENA VS	// BANAPUR P.S. /179 /2025 ()	
40	D-BLAPL/38406/2025	STATE OF ODISHA BANAMBAR BHOLA VS	SURYAKANTA DWIBEDI VS	// RANPUR /277 /2025 ()	
41	D-BLAPL/38408/2025	STATE OF ODISHA ABHI BARIHA VS	SURYAKANTA DWIBEDI VS	// LARAMBA /241 /2025 ()	
42	D-BLAPL/38409/2025	STATE OF ODISHA DEV SONI VS	JAJATI KESHARI KHUNTIA VS	// JEYPORE MAHILA /94 /2025 ()	
43	D-BLAPL/38412/2025	STATE OF ODISHA PAPUN RAUL VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
44	D-BLAPL/38413/2025	STATE OF ODISHA DILLIP PASUPALAK VS	BHABANI SHANKAR DASPARIDA VS	// NIMAKHANDI /346 /2025 ()	
45	D-BLAPL/38414/2025	STATE OF ODISHA BISHNU BEHERA VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	// VIGILANCE PS (BERHAMPUR) /17 /2025 () //	

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46	D-BLAPL/38415/2025	RANJAN NAYAK @ GADTIA VS STATE OF ODISHA	RAKESH BEHERA VS	REAMAL /202 /2024 () //	
47	D-BLAPL/38417/2025	AMIYA KUMAR MOHANTY @ AMIYA RANJAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BHANJANAGAR /968 /2025 () //	
48	D-BLAPL/38418/2025	MUNSEER AHAMMED P @ MUNSEER AHAMMAD P VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	G.R.P.S. (BALANGIR) /40 /2025 () //	
49	D-BLAPL/38419/2025	KARAN MOHAN YADAV VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	RAYAGADA G.R.P. /60 /2025 () //	
50	D-BLAPL/38421/2025	SK SAIPHULA KHAN @ SK. SAIFUL @ SAIFULLA KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIGIRIA /231 /2022 () //	
51	D-CMP/51130/2025	KUMARI JENA VS DHANAI HANTAL	PRASANTA KUMAR NANDA VS	// () //	
52	D-CMP/51147/2025	BHAGYARATHI @ BHAGIRATHI MAHAKUD VS NABA KUMAR SAHU	SURYASNATA MOHAPATRA VS	// () //	
53	D-CMP/51152/2025	DIBYALOHAN NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// () //	
54	D-CMP/51157/2025	SASAMITA NANDA SHARMA VS ORISSA RASTRABHASA PARISHAD, PURI	DIPTI RANJAN MOHAPATRA VS	// () //	
55	D-CMP/51207/2025	SATYA PRAKASH KANUNGO VS MOUSUMI MAHAPATRA	NIRANJAN PANDA VS	// () //	
56	D-CMP/51240/2025	BHIKARI SAHOO VS SABITA DEI	DEEPAK RANJAN SUNDARAY VS	// () //	
57	D-CMP/51291/2025	MINA KUMARI MOHANTY	AMITAV TRIPATHY	//	

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		VS	VS	()	
		JYOTI PRAKASH PATTANAIAK		//	
58	D-CMP/51296/2025	KAVADAMA HEMALATA @ K.HEMALATA	JIBAN RANJAN DASH	//	
		VS	VS	()	
		BIRIJA SATYA RAO		//	
59	D-CMP/51299/2025	SUSHILA GUDISHYAM	SURYAKANTA DASH	//	
		VS	VS	()	
		NILAMADHAB PATRA		//	
60	D-CMP/51302/2025	WAXMAN REALTY	Sidhant Dwibedi	//	AOR20220001213C202500055
		VS	VS	()	
		PRASANNA KUMAR SENAPATI		//	
61	D-CMP/51320/2025	MAHENDRA MISHRA	AJODHYA RANJAN DASH	//	
		VS	VS	()	
		SUMITRA MISHRA		//	
62	D-CONTC/51078/2025	SWARNALATA SAHU	ADV.	//	
		VS	VS	()	
		DR. MADAN MOHAN PRADHAN, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER//		//	
63	D-CONTC/51081/2025	BYOMAKESH MAHAKUL	SWOYAM PRABHU JENA	//	
		VS	VS	()	
		SHALINI PANDIT,IAS		//	
64	D-CONTC/51082/2025	BIMBADHAR PRADHAN	ADV.	//	
		VS	VS	()	
		SANJAY KUMAR SINGH, IAS		//	
65	D-CONTC/51085/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL,SANIMAL		//	
		VS	VS	()	
		DR. N.THIRUMALA NAIK, IAS		//	
66	D-CONTC/51089/2025	BANDANA KAR	ADV.	//	
		VS	VS	()	
		GANGADHAR NAYAK, M.D CUM ADDL. SEC. TO GOVT. OF ODISHA RURAL HOUSING AND DEVL.P. CORP. LTD.		//	
67	D-CONTC/51102/2025	SARATHI DASH	ADV	//	AOR20220001535C202500262
		VS	VS	()	
		DR. SANJAY CHANDRA RAY,MEDICAL AND PUBLIC HEALTH OFFICER,KHORDA		//	
68	D-CONTC/51117/2025	GITANJALI PATTNAYAK	SANGRAM JENA	//	
		VS	VS	()	

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		ARVIND AGRAWAL, IAS		//	
69	D-CONTC/51148/2025	SAKTIDHAR DAS	MADAN MOHAN SWAIN	//	
		VS	VS	0	
		R.DORAISWAMY, CEO AND M.D. LIC OF INDIA		//	
70	D-CONTC/51149/2025	M/S ENVIROCARE INFRASOLUTION PVT. LTD., SUNIDARMA MISHRA		//	
		VS	VS	0	
		REGAN CHANDARA NAIK, EX-TAHASILDAR, LATHIKATA		//	
71	D-CONTC/51172/2025	MOHAMMAD MUJMIL	ADV	//	AOD20250000180C202500233
		VS	VS	0	
		ANU GARG, ADDITIONAL CHIEF SECRETARY CUM PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
72	D-CONTC/51173/2025	TILOTAMA MOHANTY	ADV	//	AOD20250000180C202500234
		VS	VS	0	
		SONAMIKA RAY, DISTRICT EDUCATION OFFICER, KHURDA		//	
73	D-CONTC/51185/2025	SUMITA BARIK	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
74	D-CONTC/51187/2025	GOSTA GOPAL ROUT	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
75	D-CONTC/51191/2025	SULOCHANA PARIDA	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
76	D-CONTC/51196/2025	MAHENDRA NATH TIRIYA	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
77	D-CONTC/51197/2025	BASANTI SINGH	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
78	D-CONTC/51199/2025	NAYAN RANJAN PANDA	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	
79	D-CONTC/51200/2025	B.SAIRAM PATRA	ADV.	//	
		VS	VS	0	
		SANJEEB KUMAR MISHRA, IAS		//	

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80	D-CONTC/51211/2025	KARTIK CHANDRA PAUL VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
81	D-CONTC/51214/2025	BIDYADHAR MOHAPATRA VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0	
82	D-CONTC/51219/2025	DR. PRAFULLO KUMAR MAHARANA VS SACHIDANANDA NAYAK,OAS -(S)	SAMEER KUMAR DAS VS	// 0	
83	D-CONTC/51224/2025	SANJU DEI VS ASWATHY S ,IAS,COMMISSIONER-CUM-SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT,ODISHA	ADV. VS	// 0	
84	D-CONTC/51226/2025	KALPANA DASH VS NIYATI PATTNAIK, IAS	ADV. VS	// 0	
85	D-CONTC/51229/2025	DR. SARAT CHANDRA MOHANTY VS SACHIDANANDA NAYAK , OAS -(S)	ADV. VS	// 0	
86	D-CONTC/51233/2025	AKSHAYA KUMAR BAL VS JYOTI RANJAN MISHRA	ADV. VS	// 0	
87	D-CONTC/51236/2025	NRUSINGH BEHERA VS ER.PRASANTA KUMAR PATRA, SUPERINTENDING ENGINEER	ADV. VS	// 0	
88	D-CONTC/51262/2025	PRADEEP KUMAR RAY MOHAPATRA VS USHA PADHY, IAS	MALAYA KETAN BALABANTARAY VS	// 0	
89	D-CONTC/51269/2025	BABITA SAHOO VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BBSR	SUDEEP KUMAR SARANGI VS	// 0	
90	D-CONTC/51271/2025	KAILASH CHANDRA BEHERA VS THIRUMALA NAYAK,IAS	ADV. VS	// 0	
91	D-CONTC/51274/2025	SAMBARANA SINHA@SAMBARAN SINHA	PRATAP KUMAR BEHERA	//	

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		VS	VS	0	
92	D-CONTC/51276/2025	ARVIND AGRAWAL, IAS MATURAM MAJHI	ADV.	//	
		VS	VS	0	
93	D-CONTC/51278/2025	B.PARAMESWARAN,IAS GARIBA BAG	ADV.	//	
		VS	VS	0	
94	D-CONTC/51281/2025	SACHIN PAWAR,IAS PRADEEP KUMAR MAJHI	ADV.	//	
		VS	VS	0	
95	D-CONTC/51282/2025	SACHIN PAWAR,IAS ANJITA SAMAL	PRIYA RANJAN SINGH	//	
		VS	VS	0	
96	D-CONTC/51283/2025	ARVIND SINGH,CHIEF EXECUTIVE OFFICER,TCODL,ODISHA SHAMBHUPRASAD BHOI	ADV.	//	
		VS	VS	0	
97	D-CONTC/51286/2025	B.PARAMESWARAN,IAS PITABASH DAKUA	ADV.	//	
		VS	VS	0	
98	D-CONTC/51289/2025	ANU GARG,IAS TIKECHAN PUNJI	ADV.	//	
		VS	VS	0	
99	D-CONTC/51290/2025	B PARAMESWARAN,IAS PRAFULLA CHANDRA PANDA	ADV.	//	
		VS	VS	0	
100	D-CONTC/51294/2025	DEORANJAN KUMAR SINGH, IAS JOGESWAR SAGRIA	ADV.	//	
		VS	VS	0	
101	D-CONTC/51295/2025	B PARAMESWARAN,IAS MANCHAPATI MEHER	ADV.	//	
		VS	VS	0	
102	D-CONTC/51297/2025	B.PARAMESWARAN,IAS BRUNDABAN BAKUL	ADV.	//	
		VS	VS	0	

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103	D-CONTC/51298/2025	B PARAMESWARAN,IAS JAGANNATH REDDY VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// // 0	
104	D-CONTC/51300/2025	BANSIDHAR MOHARANA VS SANJAY KUMAR SINGH I.A.S	ADV. VS	// // 0	
105	D-CONTC/51301/2025	KRUSHNA CHANDRA OJHA VS STATE and ORS.	ADV. VS	// // 0	
106	D-CONTC/51303/2025	D.BALARAM REDDY VS SANJAY KUMAR SINGH, IAS	ADV. VS	// // 0	
107	D-CONTC/51304/2025	KANHU SRICHANDAN VS SANJAY KUMAR SINGH, IAS	ADV. VS	// // 0	
108	D-CONTC/51305/2025	DURGA PRASAD PATTAJOSHI VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// // 0	
109	D-CONTC/51306/2025	BHAJAMAN BARIK VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// // 0	
110	D-CONTC/51307/2025	DILLIP KUMAR RAO VS SANJAY KUMAR SINGH,, I.A.S.	ADV. VS	// // 0	
111	D-CONTC/51308/2025	MADAN MOHAN MOHARANA VS SANJAY KUMAR SINGH I.A.S,	ADV. VS	// // 0	
112	D-CONTC/51309/2025	BRUNDABAN BISWAL VS SANJAY KUMAR SINGH, IAS	ADV. VS	// // 0	
113	D-CONTC/51310/2025	BIJAYA KUMAR PRADHAN VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// // 0	

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114	D-CONTC/51311/2025	SK. MISKIN VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //	
115	D-CONTC/51312/2025	SARAT CH.PARIDA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //	
116	D-CONTC/51313/2025	HARAMOHAN MOHAPATRA VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
117	D-CONTC/51314/2025	ABHIMANYU ROUT VS SANJAY KUMAR SINGH I.A.S,	ADV. VS	// 0 //	
118	D-CONTC/51315/2025	UMAKANTA CHAMPATI VS SANJAY KUMAR SINGH, I.A.S	ADV. VS	// 0 //	
119	D-CONTC/51316/2025	PRAVAKAR NAIK VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //	
120	D-CONTC/51317/2025	RAMA CHANDAN DAS VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //	
121	D-CONTC/51318/2025	GOLEKHA CHERI VS SANJAY KUMAR SINGH, I.A.S	adv. VS	// 0 //	
122	D-CONTC/51319/2025	DHARYADHAR SAMAL VS SANJAY KUMAR SINGH I.A.S,	ADV. VS	// 0 //	
123	D-CONTC/51321/2025	BIDYADHAR MOHARANA VS SANJAY KUMAR SINGH, I.A.S,	ADV. VS	// 0 //	
124	D-CRLA/38306/2025	PRAKASH SUNDAR NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KUCHINDA /103 /2021 0 //	AOD20240000587C202500056
125	D-CRLA/38330/2025	RAJA GOUDA	SUJIT KUMAR PATTNAIK	NUAGAM (DIGAPAHANDI) /345 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/38331/2025	BIRANJAN MOHAPATRA	DEBI PRASAD DHAL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/38371/2025	PAPU@SUSHANTA NAYAK	SARADA PRASAD DASH	PHIRINGIA /107 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLA/38386/2025	PRADHAN SOREN	HEMANTA KUMAR MOHANTA	BARIPADA SADAR /82 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLA/38426/2025	RAMESH CHANDRA SEN	JAJATI KESHARI KHUNTIA	BALASORE VIGILANCE /32 /2013	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
130	D-CRLLP/38346/2025	SUMITRA SETHI	BIJAYA KUMAR PARIDA 2	ITAMATI /258 /2023	AOD20220001998C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/38272/2025	SILADITYA PRADHAN	MANAS KUMAR CHAND	BOUDH /119 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/38276/2025	SURESH KUMAR MOHANTY	GYANENDRA KUMAR TRIPATHY	BALIANTA P.S. /168 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/38279/2025	NIRANJAN ROUT	SUBASH CHANDRA ACHARYA	PIRAHAT P.S /207 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/38284/2025	PRABODHA KUMAR NAYAK	RITURANJAN CHHOTARAY	//	AOR20220003344C202500087
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/38285/2025	ANITA KAR	SIDDHARTHA SAMAL	BARGAON /302 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/38292/2025	KESHAB CHANDRA DAKUA	JAYADEBA BEHERA	//	AOD20240000366C202500024
		VS	VS	()	

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137	D-CRLMC/38296/2025	STATE OF ODISHA CHINMAYEE JENA VS DEBABRATA NAYAK	PRATAP KUMAR NAYAK VS	// //0 ()	
138	D-CRLMC/38308/2025	ANIL KUMAR BADATYA VS STATE OF ODISHA DADUNU SAHOO	SWAGATIKA PANDA VS CHIRANJIB ROUT	// CHAMAKHANDI /8 /2020 () // TALCHER TOWN /142 /2025 ()	AOR20250001157C202500009
139	D-CRLMC/38315/2025	STATE OF ODISHA DADUNU SAHOO VS STATE OF ODISHA PRAMOD KUMAR RAY	CHIRANJIB ROUT VS RASHMI PRIYADARSANI	// () // EOW,BHUBANESWAR /23 /2023 ()	AOD20250001013C202500005
140	D-CRLMC/38316/2025	STATE OF ODISHA PRAMOD KUMAR RAY VS STATE OF ODISHA BANITA NAHAK	RASHMI PRIYADARSANI VS SANTOSH KUMAR MAHANTY	// () // KODALA /273 /2023 ()	AOD20240000242C202500289
141	D-CRLMC/38324/2025	STATE OF ODISHA BANITA NAHAK VS STATE OF ODISHA BACHAN SETHY @ SETHI	SANTOSH KUMAR MAHANTY VS SUSANTA KUMAR BARAL	// () // GHATAGAON /102 /2016 ()	AOR20220001297C202500298
142	D-CRLMC/38325/2025	STATE OF ODISHA BACHAN SETHY @ SETHI VS STATE OF ODISHA RAJESH SAHU	SUSANTA KUMAR BARAL VS BIKASH KARNA	// () // BOUDH /150 /2024 ()	
143	D-CRLMC/38326/2025	STATE OF ODISHA RAJESH SAHU VS STATE OF ODISHA SIDHESWAR BHOI	BIKASH KARNA VS AZAD KESHORI DASH	// () // GHANTAPADA /177 /2024 ()	
144	D-CRLMC/38341/2025	STATE OF ODISHA SIDHESWAR BHOI VS STATE OF ODISHA BIJAYA KUMAR DAS	AZAD KESHORI DASH VS SUSANTA KUMAR BARAL	// () // // ()	AOR20220001297C202500299
145	D-CRLMC/38348/2025	STATE OF ODISHA BIJAYA KUMAR DAS VS STATE OF ODISHA SHANTANU KUMAR NAYAK @ SANTANU NAYAK	SUSANTA KUMAR BARAL VS PRABHAT KUMAR PARIDA	// () // BIRMITRAPUR /74 /2021 ()	AOR20220000489C202500004
146	D-CRLMC/38351/2025	STATE OF ODISHA SHANTANU KUMAR NAYAK @ SANTANU NAYAK VS STATE OF ODISHA BABANA@BAMADEV SANKHUA	PRABHAT KUMAR PARIDA VS SATYAJIT MOHAPATRA	// () // BONTH /91 /2016 ()	
147	D-CRLMC/38352/2025	STATE OF ODISHA BABANA@BAMADEV SANKHUA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// () // //	

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148	D-CRLMC/38370/2025	NARAYAN BEHERA VS STATE OF ODISHA	BHAKTI PRASAD SAMAL VS	MAHILA P.S. BUXIBAZAR /118 /2017 () //	
149	D-CRLMC/38377/2025	SANTOSH SAHOO @ ABUA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /21 /2021 () //	
150	D-CRLMC/38381/2025	DINESH KUMAR JENA VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 () //	
151	D-CRLMC/38384/2025	SARFARAZ KHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	LAXMISAGAR P.S. /567 /2024 () //	
152	D-CRLMC/38389/2025	THABIRA SAHU VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BAGDIA /77 /2025 () //	AOR20250000001C202500081
153	D-CRLMC/38392/2025	MANORANJAN SETHY@SETHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /187 /2025 () //	
154	D-CRLMC/38395/2025	NISHARANI ROUTA @ NISARANI ROUTA @ BISAI VS MUNA BISAI	JYOTIRMAYA SAHOO VS	/ /0 () //	
155	D-CRLMC/38411/2025	BIKA @ BIKRAM KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	KENDRAPARA /258 /2002 () //	
156	D-CRLMC/38416/2025	SADASIBA SWAIN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /7 /2016 () //	
157	D-CRLMC/38422/2025	BIJAYALAXMI NANDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //	
158	D-CRLMC/38423/2025	MADHUSUDAN GHOSH VS STATE OF ODISHA	ADYASIDHI MISHRA VS	BHOGRAI /219 /2014 () //	
159	D-CRLMC/38425/2025	SANATANA JENA	LINGARAJ MOHANTY	BALIANTA P.S. /38 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/38427/2025	RAM SEVAK ROY	SUSANTA KUMAR TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMP/38333/2025	LAXMIPRIYA SAHOO	PADMANAVA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMP/38335/2025	RASMITA NAYAK	PABITRA KUMAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMP/38365/2025	BHASKAR MOHAPATRA	MANORANJAN KHATUA	/ /0	
		VS	VS	()	
		INSPECTOR-IN CHARGE		//	
164	D-CRLMP/38420/2025	MINATI MOHANTY	S.S.RAO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMP/38424/2025	NRUSINGH CHARAN SAHOO	PRAVASH CHANDRA JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/38280/2025	ASHOK KUMAR AGARWAL	ABHISEK AGARWAL	SECTOR-7 /14 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLREV/38290/2025	AMITAV @ AMITABHA SAHOO	JAGANNATH BHUYAN	/ /0	
		VS	VS	()	
		PRADEEP KUMAR KAR		//	
168	D-CRLREV/38314/2025	BANTY @ AKASH SAMANTRAY	DEBASNAN DAS	PARADEEP /202 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/38320/2025	MOHAN CHARAN SAHANI @ MOHANI	DEBASNAN DAS	KUJANGA /440 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/38323/2025	MANORAMA BARIK	DEEPAK KU SAHOO	KENDRAPARA SADAR /470 /2024	
		VS	VS	()	

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171	D-CRLREV/38337/2025	STATE OF ODISHA JYOTSNA RANI ROUT VS	BHABANI SHANKAR DASPARIDA VS	// SAMBALPUR VIGILANCE /32 /2017 ()	
172	D-CRLREV/38340/2025	STATE OF ODISHA(VIG.) KALIA @ BIBEKANANDA NAYAK VS	DEEPAK KU SAHOO VS	// RAJNAGAR /60 /2016 ()	
173	D-CRLREV/38378/2025	STATE OF ODISHA BRAJA KISHORE BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// // ()	AOD20240000586C202500020
174	D-CRLREV/38388/2025	STATE OF ODISHA MUKUNDA NAIK VS	PANCHANAN PANIGRAHI VS	// RAYAGADA TOWN /309 /2025 ()	AOR20250000001C202500080
175	D-CRLREV/38397/2025	STATE OF ODISHA SACHIN BALIARSINGH VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /83 /2016 ()	
176	D-CRLREV/38399/2025	STATE OF ODISHA LUZUN KUMAR DAS VS	NIRANJAN LENKA VS	// TIGIRIA /49 /2024 ()	
177	D-GUAP/51180/2025	STATE OF ODISHA RASHMI TRIPATHY VS	RAMESH KUMAR AGRAWAL VS	// // ()	
178	D-JCRLRV/38383/2025	SITANSU PRASAD MOHANTY CHHABI BEHERA VS	ADV. VS	// JAGATSINGPUR /54 /1996 ()	
179	D-JCRLRV/38393/2025	STATE OF ODISHA SURENDRA BEHERA VS	ADV. VS	// JAJPUR SADAR /188 /2017 ()	
180	D-MACA/51083/2025	STATE OF ODISHA JANGYASINI PRADHAN VS	PRADEEP KUMAR MISHRA VS	// // ()	
181	D-MACA/51232/2025	SANGITA MODI NILAKANTHA NAYAK VS	KAPILA CHARAN NAYAK VS	// // ()	
		VIJAY KUMAR NGRATH		//	

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182	D-MACA/51245/2025	PADMINI MAJHI VS ROHIT MAJHI	DHANANJAYA MUND VS	// 0 //	
183	D-MATA/51257/2025	BANASMITA SAMANTA VS MANAS RANJAN SAMANTA	SUKANTA KUMAR NAYAK VS	// 0 //	
184	D-MATA/51264/2025	ALOK NANDA DAKUA VS LILI BARIK	BYOMAKESH TRIPATHY VS	// 0 //	
185	D-RPFAM/51131/2025	PRABHAT KUMAR MOHANTY VS RUBINA MOHANTY	JAYADEBA BEHERA VS	// 0 //	AOD20240000366C202500023
186	D-RPFAM/51175/2025	BIJAY SHANKAR MAHAPATRA VS SNIGDHA SARANGI	ASHESH KUMAR PRUSTY VS	// 0 //	AOD20240000656C202500043
187	D-RPFAM/51201/2025	PAHALI KUMAR NAYAK VS RITA NAYAK	AJAYA KUMAR BARIK VS	// 0 //	
188	D-RSA/51122/2025	BHUBAN @ BHUBANESWAR BHARSAGRIA VS NARAYAN SAHU	SUSHANTA KUMAR JOSHI VS	// 0 //	
189	D-RVWPET/51239/2025	BRAJA GOPAL DAS ADHIKARI VS KARTIK CHANDRA PATRA	AMIT PRASAD BOSE VS	// 0 //	
190	D-RVWPET/51280/2025	RUNENDRA KUMAR SWAIN VS SAUMYA RANJAN SAHOO	SATYA RANJAN PATI VS	// 0 //	
191	D-WA/51099/2025	DILLIP BAL VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
192	D-WA/51118/2025	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
193	D-WA/51120/2025	SHYMASUNDAR DAS	SOUMYA RANJAN MOHANTY	//	

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		VS	VS	()	
194	D-WA/51208/2025	STATE OF ODISHA ENGINEER IN CHIEF CUM SECRETARY OF WORKS	DEBARAJ MOHANTY,A.G.A	//	LOD20240000172C202500481
		VS	VS	()	
195	D-WA/51273/2025	HARMOHAN MOHAPATRA OSSC, KHORDA	SANJIB SWAIN	//	
		VS	VS	()	
196	D-WA/51288/2025	RAMAKANTA PRADHAN JAYADEBA ROUT	RAMDAS ACHARY	//	
		VS	VS	()	
197	D-WP(C)/51070/2025 WP(C)/35240/2025	STATE OF ODISHA SANTOSH KUMAR PATTANAİK	DEEPALI MAHAPATRA	//	
		VS	VS	()	
198	D-WP(C)/51071/2025	STATE OF ODISHA MINHAJ QUADRI	SITANSU MOHAN SINGH	//	
		VS	VS	()	
199	D-WP(C)/51072/2025	STATE OF ODISHA DIPAK KUMAR SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202500096
		VS	VS	()	
200	D-WP(C)/51073/2025	PRIYADARSHINI MOHAPATRA M/S.SANDEEP ENTERPRISES, JAJPUR	SITANSU MOHAN SINGH	//	
		VS	VS	()	
201	D-WP(C)/51074/2025	STATE OF ODISHA SEK SHAHABUDDIN	SITANSU MOHAN SINGH	//	
		VS	VS	()	
202	D-WP(C)/51075/2025	STATE OF ODISHA JAMUNA MAHANTA	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
203	D-WP(C)/51076/2025	STATE OF ODISHA SIPU NAIK	GOPINATH SETHI	//	
		VS	VS	()	
204	D-WP(C)/51077/2025	STATE OF ODISHA LINGARAJ RAJHANS	SAROJ KUMAR PADHY	//	
		VS	VS	()	

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205	D-WP(C)/51080/2025	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	TAPAN KUMAR JENA SAMANTA VS	// // 0	
206	D-WP(C)/51084/2025	STATE OF ODISHA ARNAPURNA MAJHI VS	TUSAR KANTI PRAHARAJ VS	// // 0	
207	D-WP(C)/51086/2025	STATE OF ODISHA BIMBADHAR MEHER VS	KAMALAKANTA NAYAK VS	// // 0	
208	D-WP(C)/51087/2025	STATE OF ODISHA SANJAYA KUMAR SAHU VS	KAMALAKANTA NAYAK VS	// // 0	
209	D-WP(C)/51088/2025	STATE OF ODISHA MEENAKSHI MAHAPATRA VS	GYANENDRA KUMAR TRIPATHY VS	// // 0	
210	D-WP(C)/51090/2025	STATE OF ODISHA SURYA NARAYAN MOHANTY VS	JAJATI KISHORE MOHANTY VS	// // 0	
211	D-WP(C)/51091/2025	STATE OF ODISHA BISWANATH SOREN VS	DHANOJ KUMAR SAHOO VS	// // 0	
212	D-WP(C)/51092/2025	STATE OF ODISHA RAJENDRA KUMAR DASH VS	AKSHAYA KUMAR DORA VS	// // 0	
213	D-WP(C)/51093/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS	BALAMACHANDRA PANIGRAHY VS	// // 0	
214	D-WP(C)/51094/2025	DIST.MAGISTRATE AND COLLECTOR, PURI TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS	BALAMACHANDRA PANIGRAHY VS	// // 0	
215	D-WP(C)/51095/2025	DIST.MAGISTRATE AND COLLECTOR, PURI TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS	BALAMACHANDRA PANIGRAHY VS	// // 0	
		DIST.MAGISTRATE AND COLLECTOR, PURI		//	

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216	D-WP(C)/51096/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
217	D-WP(C)/51097/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
218	D-WP(C)/51098/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DIST.MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
219	D-WP(C)/51100/2025 WP(C)/35292/2025	ARJUNA MALIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	
220	D-WP(C)/51101/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
221	D-WP(C)/51103/2025	SANTAPRIYA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500175
222	D-WP(C)/51104/2025	BRUNDABAN BISOI VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500176
223	D-WP(C)/51105/2025	LAXSAN ASSOCIATES VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500177
224	D-WP(C)/51106/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
225	D-WP(C)/51107/2025	M/S JSW STEEL LIMITED, MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
226	D-WP(C)/51108/2025	SAMBHU PRASAD HARPAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500261
227	D-WP(C)/51109/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI	RAMACHANDRA PANIGRAHY	//	

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		VS	VS	()	
228	D-WP(C)/51110/2025	COLLECTOR AND D.M. CUTTACK		//	
	WP(C)/35307/2025	M/S BIRAJA ELECTRICAL AND CONSTRUCTION, JAJEPAK KUMAR PANI		//	AOR20220001490C202500033
		VS	VS	()	
229	D-WP(C)/51111/2025	STATE OF ODISHA		//	
		BABULA DHAMEL	PRAMOD KUMAR TRIPATHY	//	
		VS	VS	()	
		AMITA BISWAL		//	
230	D-WP(C)/51112/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI	RAMACHANDRA PANIGRAHY	//	
		VS	VS	()	
		COLLECTOR AND D.M.CUTTACK		//	
231	D-WP(C)/51113/2025	GUNANIDHI PARIDA	BRAJA KISHOR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/51114/2025	MAHENDRA NATH MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/51115/2025	DEEPAK RANJAN MAHANDANDA	PRASANTA KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/51116/2025	JYOTIPRAKASH ROUTRAY	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/51119/2025	BIJAYA KUMAR SUNA	PITAMBAR PANDA	//	
	WP(C)/35337/2025	VS	VS	()	
		DISTRICT JUDGE, BARGARH		//	
236	D-WP(C)/51121/2025	GOURANGA BEHERA	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/51123/2025	BISWABANDITA MOHANTY	KRISHNA CHANDRA SAHU	//	
	WP(C)/35295/2025	VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/51124/2025	SANNITA PRUSTY	KRISHNA CHANDRA SAHU	//	
	WP(C)/35297/2025	VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/51125/2025	STATE OF ODISHA MOHAMMAD SHIRAJ KHAN VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500242
240	D-WP(C)/51126/2025	THE STATE BANK OF INDIA (SARB) BANAMALI NAIK VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202500108
241	D-WP(C)/51127/2025	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	UMAKANT SAHOO VS	// // ()	
242	D-WP(C)/51128/2025	COMMISSIONER CUM SECY TO GOVT AND ANIL DEHURY VS	CHIEF ADMINISTRATOR, PURI NALINI KANTA SAHOO VS	// // ()	
243	D-WP(C)/51129/2025	STATE BANK OF INDIA PRAMILA SAHOO VS	KOUSIK ANANDA GURU VS	// // ()	
244	D-WP(C)/51132/2025	STATE OF ODISHA KSHETRA BASI NAIK VS	JANAKI KANTA MAHAPATRA VS	// // ()	
245	D-WP(C)/51133/2025	STATE OF ODISHA M/S LIBRA EXPORTERS LTD,CUTTACK VS	SOMANATH MISHRA VS	// // ()	
246	D-WP(C)/51134/2025	LIBRA CARPET MAZDOR SANGHA, CUTTACK LUNA BEHERA VS	JANAKI KANTA MAHAPATRA VS	// // ()	
247	D-WP(C)/51135/2025	STATE OF ODISHA SARAT CHANDRA MAHAPATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
248	D-WP(C)/51136/2025	STATE OF ODISHA MANILAL PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
249	D-WP(C)/51137/2025	STATE OF ODISHA ASHIS KUMAR SAHUKAR VS	BIVUDATTA CHALAN VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/51138/2025	MADAN MOHAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/51139/2025	TADIT KUMAR PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/51140/2025	BALARAM BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/51141/2025	BHABESH KUMAR GHOSH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500178
254	D-WP(C)/51142/2025	BIRANCHI NARAYAN NAIK VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
255	D-WP(C)/51143/2025	LORA MITRA RATH VS BANK OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //	
256	D-WP(C)/51144/2025	MIHIR KETAN DAS VS STATE OF ODISHA	ANWESHA MISHRA VS	// 0 //	
257	D-WP(C)/51145/2025	SUBAS CHANDRA SWAIN VS STATE OF ODISHA	SUVENDU KUMAR BISWAL VS	// 0 //	
258	D-WP(C)/51146/2025	PRADEEP KUMAR KAR VS THE DIRECTOR, TEXTILES AND HANDLOOM, BBSR	BIPLAB KUMAR DASH VS	// 0 //	
259	D-WP(C)/51150/2025	PRAKASH KUMAR NAYAK VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYABRATA MAHAPATRA VS	// 0 //	
260	D-WP(C)/51151/2025	AKSHAY GHADEI VS THE REGISTRAR, OUAT, BBSR	SANJIB MOHANTY VS	// 0 //	
261	D-WP(C)/51153/2025	SUDARSAN NAYAK	SANJIB MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/51154/2025	THE REGISTRAR, OUAT, BBSR RESHMA LAKRA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
263	D-WP(C)/51155/2025	STATE OF ODISHA S.SANYASI REDDY	SANJIB MOHANTY	//	
		VS	VS	0	
264	D-WP(C)/51156/2025	THE REGISTRAR, OUAT,BBSR SAURI BARIK	SANJIB MOHANTY	//	
		VS	VS	0	
265	D-WP(C)/51158/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA SHYAM SUNDAR PATRA	SANJIB MOHANTY	//	
		VS	VS	0	
266	D-WP(C)/51159/2025	THE REGISTRAR, OUAT, BBSR RABINDRA KUMAR PRADHAN	SANJIB MOHANTY	//	
		VS	VS	0	
267	D-WP(C)/51160/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA BABULI SWAIN	SANJIB MOHANTY	//	
		VS	VS	0	
268	D-WP(C)/51161/2025	THE REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA SIBARAM NAYAK	SANJIB MOHANTY	//	
		VS	VS	0	
269	D-WP(C)/51162/2025	THE REGISTRAR, OUAT, BBSR SANJAY KUMAR JAISWAL	ARUN KUMAR PATRA	//	
		VS	VS	0	
270	D-WP(C)/51163/2025	STATE OF ODISHA ABDUL SAHID KHAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
271	D-WP(C)/51164/2025	STATE OF ODISHA UDAY JYOTI MOHANTY	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
272	D-WP(C)/51165/2025	STATE OF ODISHA PADMINI NAIK	RAMAKANTA SAHOO	//	
		VS	VS	0	

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273	D-WP(C)/51166/2025	STATE OF ODISHA GHANSHYAM BARIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
274	D-WP(C)/51167/2025	STATE OF ODISHA UDAY JYOTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
275	D-WP(C)/51168/2025	STATE OF ODISHA SWARNALATA PANDA VS	KAPILA CHARAN NAYAK VS	// // 0	
276	D-WP(C)/51169/2025	CHANDRA MOHAN PANIGRAHI PRADEEP KUMAR SAHU VS	ABHAYA KUMAR BEHERA VS	// // 0	
277	D-WP(C)/51170/2025	STATE OF ODISHA BIRENDRA KUMAR SINGH SAMANTA VS	PRASSANA KUMAR MOHANTY VS	// // 0	
278	D-WP(C)/51171/2025	STATE OF ODISHA TANUJA PRUSTY VS	MAHENDRA KUMAR SAHOO VS	// // 0	
279	D-WP(C)/51174/2025	STATE OF ODISHA B.LILLESWAR RAO VS	TUSHAR KANTA NAYAK VS	// // 0	
280	D-WP(C)/51176/2025	STATE OF ODISHA GANESH BEGERA VS	SRINIBAS KHANDAI VS	// // 0	
281	D-WP(C)/51177/2025	THE STATE OF ODISHA MANORAMA NAIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
282	D-WP(C)/51178/2025	STATE OF ODISHA PRAMOD KUMAR ARUKHA VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202500290
283	D-WP(C)/51179/2025	AUTHORIZED OFFICER CUM REGIONAL MANAGER, CANARA BANK KALPANA BARIK VS	MAHENDRA KUMAR SAHOO VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/51181/2025	KARANA BEHERA VS INDRAMANI BHOI	PANCHANAN PANIGRAHI VS	// 0 //	AOR2025000001C202500078
285	D-WP(C)/51182/2025	SMITARANIU MOHANTY VS THE STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //	
286	D-WP(C)/51183/2025	DR.UPENDRA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
287	D-WP(C)/51184/2025	MALATI BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202500219
288	D-WP(C)/51186/2025	PRAKASH KUMAR NAYAK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500259
289	D-WP(C)/51188/2025	KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
290	D-WP(C)/51189/2025	LOKANATH PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
291	D-WP(C)/51190/2025	BHARATI PATRA VS COLLECTOR, GANJAM	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500053
292	D-WP(C)/51192/2025	RANJUBALA MOHAPATRA VS THE STATE OF ODISHA	SRINIBAS KHANDAI VS	// 0 //	
293	D-WP(C)/51193/2025	SANJIT KUMAR SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
294	D-WP(C)/51194/2025	SUSHILA NAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
295	D-WP(C)/51195/2025	CHITTARANJAN PARIDA	JYOTIRMAY GUPTA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/51198/2025	JYOTI RANJAN MOHANTY	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/51202/2025	SAKUNTALA BISWAL	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/51203/2025	M/S MAA SANTOSHI SELF HELP GROUP, KANDHAMAL	ASHIM KISHOR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/51204/2025	M/S. AGRAGAMI SELF HELP GROUP, JANGAPADAR, KANDHAMAL	ASHIM KISHOR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/51205/2025	SUCHITRA PRADHAN	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/51206/2025	M/S KALYANI SELF HELP GROUP, KANDHAMAL	ASHIM KISHOR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/51209/2025	MAGUNI MALLICK	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/51210/2025	M/S. BHAGYABATI SELF HELP GROUP, BANDAPANGA, KANDHAMAL	ASHIM KISHOR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/51212/2025	M/S NILANCHALA SELF HELP GROUP, KANDHAMAL	ASHIM KISHOR PAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/51213/2025	PARAMANANDA SETHI	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/51215/2025	DR. PRASANNA KUMAR MOHAPATRA	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	

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307	D-WP(C)/51216/2025	STATE OF ODISHA UNION OF INDIA VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
308	D-WP(C)/51217/2025	REGIONAL LABOUR COMMISSIONER (CENTRAL)-1, KENDRIYA SHRAM SADAN, BBSR ANURADHA KAR VS	NIRANJAN LENKA VS	// // 0	
309	D-WP(C)/51218/2025	THE EMPLOYEES STATE INSURANCE CORPORATION, BBSR SIKENDRA SINGH VS	RABI NARAYAN MISHRA VS	// // 0	
310	D-WP(C)/51220/2025	STATE OF ODISHA BHUPENDAR SINGH SARDAR VS	RABI NARAYAN BEHERA VS	// // 0	
311	D-WP(C)/51221/2025	STATE OF ODISHA BIBHU DATTA TRIPATHY VS	SANTOSH KUMAR DASH VS	// // 0	
312	D-WP(C)/51222/2025	STATE OF ODISHA KISHORE KUMAR BISWAL VS	ASIT KUMAR OTTA VS	// // 0	AOR20230000623C202500050
313	D-WP(C)/51223/2025	HEMANTA KUMAR DAS TANMAY MISHRA VS	SOURAV DAS VS	// // 0	
314	D-WP(C)/51225/2025	RESERVE BANK OF INDIA, HEAD OFFICER, MUMBAI RAM YADAV VS	RABI NARAYAN BEHERA VS	// // 0	
315	D-WP(C)/51227/2025	STATE OF ODISHA PANCHANAN CHHOTRAY VS	MANMEET SINGH ARORA VS	// // 0	
316	D-WP(C)/51228/2025	THE ORISSA STATE CO OPERATIVE MARKETING FEDERATION LTD., BBSR RAJESH KUMAR PANDA VS	BIKASH CHANDRA PARIJA VS	// // 0	
317	D-WP(C)/51230/2025	STATE OF ODISHA SANJUKTA NAHAK VS	SANTOSH KUMAR DASH VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/51231/2025	SAROJ KUMAR MOHANTY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //	
319	D-WP(C)/51234/2025	PRATIBHA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
320	D-WP(C)/51235/2025	SHIMON ROUL VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //	
321	D-WP(C)/51237/2025	GIRISH KANTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
322	D-WP(C)/51238/2025	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //	
323	D-WP(C)/51241/2025	MANI HATI VS STATE OF ODISHA	SIBA RANJAN POLAI VS	// 0 //	
324	D-WP(C)/51242/2025	GIRISH KANTA MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
325	D-WP(C)/51243/2025	M/S JSW STEEL LIMITED, MUMBAI VS UNION OF INDIA	SARADA PRASANNA SARANGI VS	// 0 //	
326	D-WP(C)/51244/2025	CHANDRA PANGI VS COLLECTOR, KORAPUT	TUKUNA KUMAR MISHRA VS	// 0 //	
327	D-WP(C)/51246/2025	BHARATI NATH VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //	
328	D-WP(C)/51247/2025	RABINDRA KUMAR NAHAK VS STATE OF ODISHA	SURIYA NARAYAN SAHU VS	// 0 //	AOD20240000242C202500292
329	D-WP(C)/51248/2025	NITOSH KUMAR DAS	BIPLABA P.B. BAHALI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/51249/2025	RAMESH CHANDRA GOCHHAYAT @ RAMESH GOCHHAYAT	HIMANKA PRASAD RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/51250/2025	TUSHAR KANTA MOHANTY	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/51251/2025	MANAS RANJAN PRADHAN	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500094
		VS	VS	0	
		UNION OF INDIA		//	
333	D-WP(C)/51252/2025	SHIV TRANSPORT AGENCY, ANGUL	GOPAL KRUSHNA MOHANTY	//	
		VS	VS	0	
		DEPUTY DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//	
334	D-WP(C)/51253/2025	NITYANANDA BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/51254/2025	BARADA PRASAD PATTANAYAK	HARI KRUSHNA PANIGRAHI	//	
		VS	VS	0	
		D.G. AND I.G. OF POLICE, CUTTACK		//	
336	D-WP(C)/51255/2025	ADITYA BIRLA HOUSING FINANCE LTD, GUJARAT	RAMACHANDRA PANIGRAHY	//	
		VS	VS	0	
		DISTRICT SUB REGISTRAR, CUTTACK		//	
337	D-WP(C)/51256/2025	GANJAM KATHA BYABASAI SANGHA, GANJAM	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/51258/2025	RAMA NARAYAN MOHANTY	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/51259/2025	ANJM ARA	ATMAJIT MANMITH DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/51260/2025	BICHITRA BEHERA	PRAJIT KUMAR PRADHAN	//	
		VS	VS	0	

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341	D-WP(C)/51261/2025	STATE OF ODISHA PRADIP GOCHHAYAT VS	AMBIKA PRASAD RAY VS	// // 0	
342	D-WP(C)/51263/2025	STATE OF ODISHA BINOD KUMAR PRADHAN VS	SWAPNA KUMAR OJHA VS	// // 0	
343	D-WP(C)/51265/2025	UNION OF INDIA JUGAL KHATEI VS	SIBA RANJAN POLAI VS	// // 0	
344	D-WP(C)/51266/2025	STATE OF ODISHA RADHAMADHAV DORA @ RADHAMADHAB DORA VS	ANAND PRAKASH DAS VS	// // 0	
345	D-WP(C)/51267/2025	STATE OF ODISHA SASMITA BARIK VS	SIBA RANJAN POLAI VS	// // 0	
346	D-WP(C)/51268/2025	STATE OF ODISHA NIRANJAN MANSINGH VS	BISWARANJAN DALAI VS	// // 0	AOR20220000053C202500132
347	D-WP(C)/51270/2025	STATE OF ODISHA NALINI NAYAK VS	RINTU NAYAK VS	// // 0	AOD20250000560C202500028
348	D-WP(C)/51272/2025	REGIONAL PROVIDENT FUND COMMISSIONER, ASHOK KUMAR MOHANTY VS	JATINDRA NATH MOHANTY VS	// // 0	
349	D-WP(C)/51275/2025	STATE OF ODISHA BINAPANI GOCHHI VS	SIBA RANJAN POLAI VS	// // 0	
350	D-WP(C)/51277/2025	STATE OF ODISHA SALIM KHAN VS	MOHAMMED AKHTER RAZA KHAN VS	// // 0	
351	D-WP(C)/51279/2025	STATE OF ODISHA SANTOSH KUMAR DEHURY VS UNION OF INDIA	SOUMYA RANJAN PATI VS	// // 0 //	

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352	D-WP(C)/51284/2025	SANTOSH KUMAR KHUNTIA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// () //	
353	D-WP(C)/51285/2025	TULARAM MEHER VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// () //	
354	D-WP(C)/51287/2025	BHABANI SANKAR PANIGRAHI VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// () //	
355	D-WP(C)/51292/2025	SATYAKAMA MOHANTY VS TAHASILDAR, KHORDHA	ANANTA NARAYAN PATTANAYAK VS	// () //	
356	D-WP(C)/51293/2025	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	Avijit Patnaik VS	// () //	AOD20240000363C202500053
357	D-WPCRL/38343/2025	BALARAM DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202500291
358	D-WPCRL/38387/2025	ABHAYA KUMAR SWAIN VS SUPDT. OF POLICE, PURI	SIDHARTH SANKAR MOHAPATRA VS	/ /0 () //	
359	D-WPCRL/38391/2025	SATI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	/ /0 () //	
360	D-WPCRL/38403/2025	RAMI DIGAL VS STATE OF ODISHA	SAYANTAN PANDA VS	/ /0 () //	
361	D-ABLAPL/38270/2025	ROHITA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KAKATAPUR /320 /2025 () //	
362	D-ABLAPL/38271/2025	DHARMENDRA CHANDI VS STATE OF ODISHA	UMAKANTA BARIK VS	AMPANI /100 /2025 () //	
363	D-ABLAPL/38274/2025	BRUNDABAN BEHERA	RABI NARAYAN PANDA	BHANDARIPOKHARI /545 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/38275/2025	BASANTA KUMAR MALIK	LALATENDU SAMANTRAY	MARINE CHUDAMANI /17 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/38278/2025	BHARAT CHARAN RANA @ DAKU RANA	BIRAJA PRASANNA DAS	BONAI /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/38281/2025	GAINTHU MAHANANDIA	BIKASH KARNA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/38282/2025	MANORAMA SRICHANDAN	KARTIK CHANDRA TRIPATHY	MANCHESWAR P.S. /753 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/38283/2025	SK. HABIBOOR RAHEMAN @ HABIBUR REHEMAN	ACHYUTANANDA PATTANAIAK	PURUNABAZAR /66 /2017	AOD20240000586C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/38287/2025	BADUDI @ MANGULI @ MANGULU SAU	DEBASIS SAHOO	NANDIPADA /355 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/38288/2025	BADUDI @ MANGULI @ MANGULU SAU	DEBASIS SAHOO	NANDIPADA /356 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/38289/2025	BALARAM MALLICK	RANJAN KUMAR ROUT	PATTAMUNDAI MODEL /376 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/38291/2025	RAMJAN ANSARI	SIDHARTHA DAS	RUGUDI /151 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/38294/2025	JAPAN DASH @ LITU	AMULYA RATNA PANDA	JALESWAR /568 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/38295/2025	RABINDRANATH BEHERA	SUSHANTA KUMAR JOSHI	BANGOMUNDA /247 /2025	
		VS	VS	()	

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375	D-ABLAPL/38297/2025	STATE OF ODISHA ANIL BHOI VS	RAKESH BEHERA VS	// /0 ()	
376	D-ABLAPL/38298/2025	STATE OF ODISHA BIDYADHAR MALIK VS	SUBRAT KUMAR DAS VS	// SORO /368 /2022 ()	AOR20220001797C202500029
377	D-ABLAPL/38300/2025	STATE OF ODISHA DIPU @ DEEPAK KUMAR SAHU VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /404 /2025 ()	
378	D-ABLAPL/38302/2025	STATE OF ODISHA RAHUL KHUNTIA VS	BIKRAM CHANDRA GHADEI VS	// DHARMASALA /417 /2025 ()	
379	D-ABLAPL/38303/2025	STATE OF ODISHA BIKASH MALIK VS	ANURAG PATI VS	// NIKIRAI /306 /2025 ()	
380	D-ABLAPL/38304/2025	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	RAGHUNATH SINGH VS	// ASTARANGA MARINE PS /32 /2025 ()	
381	D-ABLAPL/38310/2025	STATE OF ODISHA BISWAJIT OJHA VS	ANJAN KUMAR BISWAL VS	// PAHALA /436 /2025 ()	AOR20220001328C202500059
382	D-ABLAPL/38312/2025	STATE OF ODISHA MIR DILDAR ALI VS	SAMVIT MOHANTY VS	// KRUSHANANDAPUR /163 /2025 ()	
383	D-ABLAPL/38313/2025	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	DEEPAK KU SAHOO VS	// CHAMPUA /373 /2025 ()	
384	D-ABLAPL/38319/2025	STATE OF ODISHA SASMITA NAYAK VS	DEEPAK KU SAHOO VS	// CHAMPUA /373 /2025 ()	
385	D-ABLAPL/38321/2025	STATE OF ODISHA BICHITRA SAMAL VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// RAJKANIKA /579 /2025 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :09/12/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/38322/2025	MAHENDRA MAHARANA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BALIMI /239 /2025 () //	
387	D-ABLAPL/38328/2025	NAROTTAM MALIK @ KALIA VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /355 /2025 () //	
388	D-ABLAPL/38329/2025	BAJARANGLAL AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KUCHINDA /321 /2025 () //	
389	D-ABLAPL/38332/2025	GULZAR MOHAMMAD VS STATE OF ODISHA	SUSAMPAD HOTA VS	MANGALA BAG /435 /2025 () //	
390	D-ABLAPL/38334/2025	DIPANKAR MANDAL VS STATE OF ODISHA	RAKESH KUMAR DAS VS	MALKANGIRI /513 /2025 () //	
391	D-ABLAPL/38336/2025	SATYAJIT RAY @ SANGINI @ SUGYAN RAY VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BALICHANDRAPUR /340 /2025 () //	
392	D-ABLAPL/38338/2025	ANUP KUMAR PATTNAIK VS STATE OF ODISHA	RABINDRA NATH PANDA VS	TOMANDO /102 /2019 () //	
393	D-ABLAPL/38345/2025	DUSHASAN MAHAKUD VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /814 /2025 () //	AOR20220001615C202500220
394	D-ABLAPL/38350/2025	SANJAYA MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /509 /2025 () //	AOR20250000001C202500079
395	D-ABLAPL/38353/2025	GUNA @ PURAKHYA PARIDA VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	BRAHMAGIRI /405 /2025 () //	AOD20240000645C202500030
396	D-ABLAPL/38357/2025	BAPUNA @ DHIRENDRA BASTIA VS STATE OF ODISHA	MANORANJAN KHATUA VS	NIALI /43 /2022 () //	
397	D-ABLAPL/38358/2025	GOBINDA CHANDRA NATH	TARA PRASAD MOHAPATRA	SATYABADI /96 /2007	

ORISSA HIGH COURT

FILING REPORT AS ON :09/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/38402/2025	STATE OF ODISHA BAPI DAS VS	PRAVASH CHANDRA JENA VS	// JALESWAR /252 /2015 ()	
410	D-ABLAPL/38407/2025	STATE OF ODISHA NIKHAT PARBIN VS	SK. ZAFARULLA VS	// ORIENT /172 /2025 ()	
411	D-ABLAPL/38410/2025	STATE OF ODISHA DEEPAK KUMAR SAMAL VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// COLLIERY /711 /2025 () //	

ORISSA HIGH COURT

MISC CASES FILED on :09/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPC(OAC)/676/2019 WPC(OAC)/676/2019	G.SATYAJYOTI MP		16/2025
2	D-ADMLS/51079/2025 ADMLS/ /	BAO VIET INSURANCE CORPORATION MP	SOUMYA JYOTI BISWAL	34/2025
3	D-ADMLS/51079/2025 ADMLS/ /	BAO VIET INSURANCE CORPORATION MP	SOUMYA JYOTI BISWAL	35/2025
4	D-ADMLS/51079/2025 ADMLS/ /	BAO VIET INSURANCE CORPORATION MP	SOUMYA JYOTI BISWAL	36/2025
5	D-WPCRL/20855/2025 WPCRL/91/2025	SAMBIT KUMAR MP	JITAMANYU SAHOO	42/2025
6	D-RFA/217/2008 RFA/217/2008	PRATIMA PANDA MP	M/S. J.N. RATH	67/2025
7	D-CRP/43535/2025 CRP/47/2025	M/S ELE ANIMATIONS (P) LTD. ,BBSR MP	GYAN S SAMANTRAY	99/2025
8	D-CRP/43535/2025 CRP/47/2025	M/S ELE ANIMATIONS (P) LTD. ,BBSR MP	GYAN S SAMANTRAY	100/2025
9	D-MSA/5/2016 MSA/5/2016	PRATAP SINGH MP	M/S.SIDHARTHA MISHRA(A),R.R.MOHANTY,M/S.PRAMOD KU.ROUT	135/2025
10	D-ELPET/29538/2024 ELPET/4/2024	PARSHURAM DHADA MP	SAMEER KUMAR DAS	139/2025
11	D-CRLMP/37403/2024 CRLMP/1732/2024	SRIBATSA HOTA MP		272/2025
12	D-CRLMP/38420/2025 CRLMP/ /	MINATI MOHANTY MP	S.S.RAO	273/2025
13	D-JCRLA/18084/2024 JCRLA/97/2024	RAMJI SINGH MP	ADV	419/2025
14	D-JCRLA/18084/2024 JCRLA/97/2024	RAMJI SINGH MP	ADV	420/2025
15	D-RVWPET/51239/2025 RVWPET/ /	BRAJA GOPAL DAS ADHIKARI MP	AMIT PRASAD BOSE	496/2025
16	D-RVWPET/51280/2025 RVWPET/ /	RUNENDRA KUMAR SWAIN MP	SATYA RANJAN PATI	497/2025
17	D-CONTC/6355/2024 CONTC/1203/2024	GOKUL KHALKO MP	M/S DINESH KUMAR PANDA	507/2025
18	D-CONTC/44360/2025 CONTC/5243/2025	SAYED NIAZUL KARIM MP	M/S GYANA RANJAN SETHI , A.JEE	508/2025
19	D-CONTC/47407/2025 CONTC/5597/2025	SANTOSH KUMAR RAY MP	ADV.	509/2025
20	D-CONTC/1311/2017 CONTC/1311/2017	UPAMA DASH MP		510/2025
21	D-CONTC/45745/2025 CONTC/5413/2025	NIKHIL ODISHA LADY MATRONS MAHASANGHA, KENDRAPARA MP		511/2025
22	D-CONTC/36508/2025 CONTC/4336/2025	RAMA CHANDRA MALLICK MP	SRINIVAS MOHANTY, K.PATRA, S.K.ACHARYA, S.R.MOHAPATRA	512/2025
23	D-CONTC/6699/2022 CONTC/6699/2022	BASANTA KUMAR BARIK MP		513/2025
24	D-CMAPL/22966/2025 CMAPL/191/2025	SUPRAVA JENA MP	M/S. S.K. NAYAK(2), KINTARA, S.S.K. NAYAK, A. NAYAK	589/2025
25	D-RPFAM/51131/2025 RPFAM/ /	PRABHAT KUMAR MOHANTY MP	JAYADEBA BEHERA	599/2025
26	D-RPFAM/51201/2025	PAHALI KUMAR NAYAK	AJAYA KUMAR BARIK	

	RPFAM/ /	MP		600/2025
27	D-RPFAM/51175/2025	BIJAY SHANKAR MAHAPATRA	ASHESH KUMAR PRUSTY	
	RPFAM/ /	MP		601/2025
28	D-RPFAM/51175/2025	BIJAY SHANKAR MAHAPATRA	ASHESH KUMAR PRUSTY	
	RPFAM/ /	MP		602/2025
29	D-MATA/28124/2025	SAIBALINI @ BUI TRIPATHY	RAMESH CHANDRA SWAIN	
	MATA/285/2025	MP		705/2025
30	D-MATA/51264/2025	ALOK NANDA DAKUA	BYOMAKESH TRIPATHY	
	MATA/ /	MP		706/2025
31	D-BLAPL/26639/2025	LAXMIPRIYA SAHOO	PRANGYANANDA PATTANAIAK	
	BLAPL/9297/2025	MP		1148/2025
32	D-CRLREV/33511/2025	SURESH SAHOO	SUBHASIS MOHAPATRA	
	CRLREV/898/2025	MP		1530/2025
33	D-CRLREV/38280/2025	ASHOK KUMAR AGARWAL	ABHISEK AGARWAL	
	CRLREV/ /	MP		1531/2025
34	D-CRLREV/37766/2025	AMBARISH DASH	SURYAKANTA DWIBEDI	
	CRLREV/1020/2025	MP		1532/2025
35	D-CRLREV/38290/2025	AMITAV @ AMITABHA SAHOO	JAGANNATH BHUYAN	
	CRLREV/ /	MP		1533/2025
36	D-CRLREV/38290/2025	AMITAV @ AMITABHA SAHOO	JAGANNATH BHUYAN	
	CRLREV/ /	MP		1534/2025
37	D-CRLREV/38290/2025	AMITAV @ AMITABHA SAHOO	JAGANNATH BHUYAN	
	CRLREV/ /	MP		1535/2025
38	D-CRLREV/38314/2025	BANTY @ AKASH SAMANTRAY	DEBASNAN DAS	
	CRLREV/ /	MP		1536/2025
39	D-CRLREV/38320/2025	MOHAN CHARAN SAHANI @ MOHANI	DEBASNAN DAS	
	CRLREV/ /	MP		1537/2025
40	D-CRLREV/38337/2025	JYOTSNA RANI ROUT	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1538/2025
41	D-CRLREV/38340/2025	KALIA @ BIBEKANANDA NAYAK	DEEPAK KU SAHOO	
	CRLREV/ /	MP		1539/2025
42	D-CRLREV/38340/2025	KALIA @ BIBEKANANDA NAYAK	DEEPAK KU SAHOO	
	CRLREV/ /	MP		1540/2025
43	D-CRLREV/38397/2025	SACHIN BALIARSINGH	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1541/2025
44	D-CRLREV/38399/2025	LUZUN KUMAR DAS	NIRANJAN LENKA	
	CRLREV/ /	MP		1542/2025
45	D-CRLREV/38399/2025	LUZUN KUMAR DAS	NIRANJAN LENKA	
	CRLREV/ /	MP		1543/2025
46	D-RSA/47726/2025	NIYATI PATEL	SHEJAL HARICHANDAN	
	RSA/ /	MP		1697/2025
47	D-RSA/224/2023	RAMACHANDRA NAYAK	SATRUGHNA DASH (A)	
	RSA/224/2023	MP		1698/2025
48	D-RSA/224/2023	RAMACHANDRA NAYAK	SATRUGHNA DASH (A)	
	RSA/224/2023	MP		1699/2025
49	D-RSA/224/2023	RAMACHANDRA NAYAK	SATRUGHNA DASH (A)	
	RSA/224/2023	MP		1700/2025
50	D-RSA/51122/2025	BHUBAN @ BHUBANESWAR BHARSAGRI	SUSHANTA KUMAR JOSHI	
	RSA/ /	MP		1701/2025
51	D-RSA/12886/2025	SARPA SAHOO	DILIP KUMAR SAHU	
	RSA/175/2025	MP		1702/2025
52	D-RSA/115/2009	SECY,CHRISTIAN EDUN.	M/S.PRADYAT MOHANTY, SOURAV SUMAN BHUYAN	
	RSA/115/2009	MP		1703/2025
53	D-RSA/373/2015	PARIKSHITA MOHARANA	M/S.PRAVAT RANJAN SUTAR	
	RSA/373/2015	MP		1704/2025
54	D-RSA/41305/2025	G.SUDHA RANI	MAHESWAR MOHANTY	
	RSA/495/2025	MP		1705/2025
55	D-RSA/41305/2025	G.SUDHA RANI	MAHESWAR MOHANTY	
	RSA/495/2025	MP		1706/2025
56	D-RSA/41305/2025	G.SUDHA RANI	MAHESWAR MOHANTY	
	RSA/495/2025	MP		1707/2025
57	D-CMP/51130/2025	KUMARI JENA	PRASANTA KUMAR NANDA	
	CMP/ /	MP		2060/2025

58	D-CMP/51147/2025 CMP/ /	BHAGYARATHI @ BHAGIRATHI MAHAKUDURYASNATA MOHAPATRA MP		2061/2025
59	D-CMP/51157/2025 CMP/ /	SASAMITA NANDA SHARMA MP	DIPTI RANJAN MOHAPATRA	2062/2025
60	D-CMP/1285/2022 CMP/1285/2022	MANORANJAN DEVI MP	PABITRA KUMAR NAYAK	2063/2025
61	D-CMP/51207/2025 CMP/ /	SATYA PRAKASH KANUNGO MP	NIRANJAN PANDA	2064/2025
62	D-CMP/51207/2025 CMP/ /	SATYA PRAKASH KANUNGO MP	NIRANJAN PANDA	2065/2025
63	D-CMP/51291/2025 CMP/ /	MINA KUMARI MOHANTY MP	AMITAV TRIPATHY	2066/2025
64	D-CMP/51296/2025 CMP/ /	KAVADAMA HEMALATA @ K.HEMALATA MP	ANIBAN RANJAN DASH	2067/2025
65	D-ABLAPL/30917/2025 ABLAPL/11857/2025	KIRAN KUMAR BEHERA @ KIRAN BEHERA MP	AMITAV TRIPATHY	2186/2025
66	D-ABLAPL/30917/2025 ABLAPL/11857/2025	KIRAN KUMAR BEHERA @ KIRAN BEHERA MP	AMITAV TRIPATHY	2187/2025
67	D-ABLAPL/15004/2025 ABLAPL/5955/2025	KUMAR GOURAV SETHI MP		2188/2025
68	D-ABLAPL/22970/2025 ABLAPL/9007/2025	RAJESH KUMAR BURUDA MP		2189/2025
69	D-ABLAPL/30397/2025 ABLAPL/13441/2025	K. MONALISHA ACHARY MP	PARSURAM PANDA	2190/2025
70	D-ABLAPL/7367/2025 ABLAPL/2777/2025	HIMANSU SEKHAR SWAIN MP		2191/2025
71	D-ABLAPL/12681/2025 ABLAPL/4861/2025	HIMANSU SEKHAR SWAIN MP		2192/2025
72	D-ABLAPL/33215/2025 ABLAPL/12725/2025	SANJUKTA JENA MP		2193/2025
73	D-ABLAPL/35377/2025 ABLAPL/13533/2025	RATNESH KUMAR PANDEY MP		2194/2025
74	D-ABLAPL/11394/2024 ABLAPL/4058/2024	SRIDHAR MALLICK MP	BHARAT JALLI	2195/2025
75	D-ABLAPL/8314/2024 ABLAPL/2988/2024	SISIR KUMAR MALLICK MP	BHARAT JALLI	2196/2025
76	D-MACA/78/2013 MACA/78/2013	N.I.A.CO.LTD. MP	M/S.J.R.DASH	2796/2025
77	D-MACA/51083/2025 MACA/ /	JANGYASINI PRADHAN MP	PRADEEP KUMAR MISHRA	2797/2025
78	D-MACA/34337/2025 MACA/ /	ARATI MOHARANA MP	KAPILA CHARAN NAYAK	2798/2025
79	D-MACA/40541/2025 MACA/1301/2025	KUBERA MANGARAJ MP	KAPILA CHARAN NAYAK	2799/2025
80	D-MACA/46283/2025 MACA/ /	SUBASINI PRADHAN MP	SUBHRANSU BHUSAN MOHANTY	2800/2025
81	D-MACA/46283/2025 MACA/ /	SUBASINI PRADHAN MP	SUBHRANSU BHUSAN MOHANTY	2801/2025
82	D-MACA/26653/2025 MACA/783/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	DEBASRAM MOHAPATRA	2802/2025
83	D-MACA/18424/2025 MACA/670/2025	DASARATHI BEHERA MP	KAPILA CHARAN NAYAK	2803/2025
84	D-MACA/799/2017 MACA/799/2017	SURESH CH.CHOUDHURY MP	M/S.ASHOK KU.MOHAPATRA	2804/2025
85	D-MACA/799/2017 MACA/799/2017	SURESH CH.CHOUDHURY MP	M/S.ASHOK KU.MOHAPATRA	2805/2025
86	D-MACA/51245/2025 MACA/ /	PADMINI MAJHI MP	DHANANJAYA MUND	2806/2025
87	D-MACA/51245/2025 MACA/ /	PADMINI MAJHI MP	DHANANJAYA MUND	2807/2025
88	D-CRLA/1192/2023 CRLA/1192/2023	SANJAY DAS MP	ABHAS MOHANTY	3405/2025
89	D-CRLA/488/2015	RABINDRA MALLICK	M/S.DEBASNAN DAS	

	CRLA/488/2015	MP		3406/2025
90	D-CRLA/38268/2025 CRLA/ /	BIJAYA KUMAR PRUSTY MP	BIJAYA KUMAR RAGADA	3407/2025
91	D-CRLA/38268/2025 CRLA/ /	BIJAYA KUMAR PRUSTY MP	BIJAYA KUMAR RAGADA	3408/2025
92	D-CRLA/467/2015 CRLA/467/2015	DINABANDHU LOHAR MP	M/S.PRADIP KUMAR RAY	3409/2025
93	D-CRLA/38306/2025 CRLA/ /	PRAKASH SUNDAR NAYAK MP	DIBYA JYOTI SAHOO	3410/2025
94	D-CRLA/38306/2025 CRLA/ /	PRAKASH SUNDAR NAYAK MP	DIBYA JYOTI SAHOO	3411/2025
95	D-CRLA/629/2023 CRLA/629/2023	SUMAN KUMAR DAS MP	M/S.SMRUTI RANJAN ROUT	3412/2025
96	D-CRLA/38371/2025 CRLA/ /	PAPU@SUSHANTA NAYAK MP	SARADA PRASAD DASH	3413/2025
97	D-CRLA/38371/2025 CRLA/ /	PAPU@SUSHANTA NAYAK MP	SARADA PRASAD DASH	3414/2025
98	D-CRLA/38386/2025 CRLA/ /	PRADHAN SOREN MP	HEMANTA KUMAR MOHANTA	3415/2025
99	D-CRLA/38386/2025 CRLA/ /	PRADHAN SOREN MP	HEMANTA KUMAR MOHANTA	3416/2025
100	D-CRLA/38426/2025 CRLA/ /	RAMESH CHANDRA SEN MP	JAJATI KESHARI KHUNTIA	3417/2025
101	D-CRLA/38426/2025 CRLA/ /	RAMESH CHANDRA SEN MP	JAJATI KESHARI KHUNTIA	3418/2025
102	D-CRLMC/34193/2025 CRLMC/4704/2025	TIRTHA SAHU@GODRU@GODRA MP		3738/2025
103	D-CRLMC/31674/2025 CRLMC/4323/2025	GHASI KIRSANI MP		3739/2025
104	D-CRLMC/38276/2025 CRLMC/ /	SURESH KUMAR MOHANTY MP	GYANENDRA KUMAR TRIPATHY	3740/2025
105	D-CRLMC/38284/2025 CRLMC/ /	PRABODHA KUMAR NAYAK MP	RITURANJAN CHHOTARAY	3741/2025
106	D-CRLMC/36133/2025 CRLMC/4957/2025	SANJAYA HOTA MP		3742/2025
107	D-CRLMC/37815/2025 CRLMC/5238/2025	DEBENDRA NATH BEHERA MP	PURNA CHANDRA DAS	3743/2025
108	D-CRLMC/35131/2025 CRLMC/4897/2025	ANANTA BEHERA MP		3744/2025
109	D-CRLMC/36400/2025 CRLMC/5012/2025	BIJAY KUMAR ROUSTRAY MP	SOMANATH SATAPATHY	3745/2025
110	D-CRLMC/36579/2025 CRLMC/5048/2025	SATYABAN MENDALI MP	AKSHAYA KUMAR SAHOO	3746/2025
111	D-CRLMC/31801/2025 CRLMC/4292/2025	BISWARANJAN SAHOO MP	AMITABH MISHRA	3747/2025
112	D-CRLMC/37614/2025 CRLMC/ /	PRASANTA KUMAR SAHU @ PRASANTA SAHOO MP	SWHO BRATA DASH	3748/2025
113	D-CRLMC/38316/2025 CRLMC/ /	PRAMOD KUMAR RAY MP	RASHMI PRIYADARSANI	3749/2025
114	D-CRLMC/38422/2025 CRLMC/ /	BIJAYALAXMI NANDA MP	KARUNAKAR GAYA	3750/2025
115	D-CRLMC/38423/2025 CRLMC/ /	MADHUSUDAN GHOSH MP	ADYASIDHI MISHRA	3751/2025
116	D-WA/49181/2024 WA/3253/2024	DR. SARAT CHANDRA GOUNTIA MP	SISIR KUMAR PUROHIT	4747/2025
117	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4748/2025
118	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4749/2025
119	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4750/2025
120	D-WA/51118/2025 WA/ /	MRUTYUNJAYA MOHAPATRA MP	SOUMYA RANJAN MOHANTY	4751/2025

121	D-WA/51120/2025 WA/ /	SHYMASUNDAR DAS MP	SOUMYA RANJAN MOHANTY	4752/2025
122	D-WA/48142/2025 WA/1848/2025	STATE OF ODISHA MP	PRAVAKAR BEHERA,S.C. (T)	4753/2025
123	D-WA/50561/2025 WA/1915/2025	NIRUPAMA MALIK MP	ANUPAM RATH	4754/2025
124	D-WA/51208/2025 WA/ /	ENGINEER IN CHIEF CUM SECRETARY OF DEBRAJ MOHANTY MP	DEBRAJ MOHANTY,A.G.A	4755/2025
125	D-WA/51208/2025 WA/ /	ENGINEER IN CHIEF CUM SECRETARY OF DEBRAJ MOHANTY MP	DEBRAJ MOHANTY,A.G.A	4756/2025
126	D-WA/953/2021 WA/953/2021	ALL ODISHA GOVT. ITI PART TIME GUEST BISHADEV KURUSIA ASSOCIATION MP	BISHADEV KURUSIA SENIOR ADVOCATE)	4757/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4758/2025
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4759/2025
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4760/2025
130	D-WA/51288/2025 WA/ /	JAYADEBA ROUT MP	RAMDAS ACHARY	4761/2025
131	D-WP(C)/50903/2025 WP(C)/35321/2025	DEBRAJ RANAHANDOL MP	MANORANJAN DAS	22161/2025
132	D-WP(C)/51080/2025 WP(C)/ /	PRAMOD KUMAR NAYAK MP	TAPAN KUMAR JENA SAMANTA	22162/2025
133	D-WP(C)/50963/2025 WP(C)/ /	MANORANJAN MOHANTY MP	SUMIT KUMAR MOHANTY	22163/2025
134	D-WP(C)/39964/2025 WP(C)/27349/2025	D.N.HOMES PVT.LTD.BBSR MP	MILAN KANUNGO, DILLIP KUMAR PRADHAN.	22164/2025
135	D-WP(C)/29946/2023 WP(C)/29946/2023	MAHENDRA SAHU MP	SRINIVAS MOHANTY	22165/2025
136	D-WP(C)/51088/2025 WP(C)/ /	MEENAKSHI MAHAPATRA MP	GYANENDRA KUMAR TRIPATHY	22166/2025
137	D-WP(C)/51064/2025 WP(C)/ /	JULI MALIK MP	MANOJ PANIGRAHI	22167/2025
138	D-WP(C)/45689/2024 WP(C)/27301/2024	SANATAN PRADHAN MP	KRUSHNA CHANDRA DASH	22168/2025
139	D-WP(C)/51090/2025 WP(C)/ /	SURYA NARAYAN MOHANTY MP	JAJATI KISHORE MOHANTY	22169/2025
140	D-WP(C)/51091/2025 WP(C)/ /	BISWANATH SOREN MP	DHANOJ KUMAR SAHOO	22170/2025
141	D-WP(C)/42697/2024 WP(C)/26612/2024	PRAFULLA BEHERA @ PRAFULLA KUMBAR MP	PRAFULLA KUMAR KAR	22171/2025
142	D-WP(C)/42697/2024 WP(C)/26612/2024	PRAFULLA BEHERA @ PRAFULLA KUMBAR MP	PRAFULLA KUMAR KAR	22172/2025
143	D-WP(C)/42703/2024 WP(C)/25883/2024	PRAFULLA BEHERA @ PRAFULLA KUMBAR MP	PRAFULLA KUMAR KAR	22173/2025
144	D-WP(C)/42703/2024 WP(C)/25883/2024	PRAFULLA BEHERA @ PRAFULLA KUMBAR MP	PRAFULLA KUMAR KAR	22174/2025
145	D-WP(C)/43224/2025 WP(C)/30578/2025	BATAKRISHNA ROUT MP		22175/2025
146	D-WP(C)/42718/2025 WP(C)/30393/2025	SUBASH CHANDRA KHUNTIA MP		22176/2025
147	D-WP(C)/28028/2025 WP(C)/19819/2025	PEDDENTI SUNDAR RAO MP	SANDEEP RATH	22177/2025
148	D-WP(C)/42876/2025 WP(C)/30715/2025	PRASANNA KUMAR MOHANTY MP		22178/2025
149	D-WP(C)/51072/2025 WP(C)/ /	DIPAK KUMAR SAHOO MP	SRINIVAS MOHANTY	22179/2025
150	D-WP(C)/51100/2025 WP(C)/35292/2025	ARJUNA MALIK MP	SWAPNIL ROY	22180/2025
151	D-WP(C)/51107/2025 WP(C)/ /	M/S JSW STEEL LIMITED, MUMBAI MP	SARADA PRASANNA SARANGI	22181/2025
152	D-WP(C)/51103/2025	SANTAPRIYA BEHERA	SUKANTA KUMAR DALAI	

	WP(C)/ /	MP		22182/2025
153	D-WP(C)/51114/2025	MAHENDRA NATH MOHANTA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		22183/2025
154	D-WP(C)/51070/2025	SANTOSH KUMAR PATTANAIK	DEEPALI MAHAPATRA	
	WP(C)/35240/2025	MP		22184/2025
155	D-WP(C)/51115/2025	DEEPAK RANJAN MAHANDANDA	PRASANTA KUMAR MISHRA	
	WP(C)/ /	MP		22185/2025
156	D-WP(C)/51116/2025	JYOTIPRAKASH ROURAY	ASHOK KUMAR BEHERA	
	WP(C)/ /	MP		22186/2025
157	D-WP(C)/51104/2025	BRUNDABAN BISOI	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22187/2025
158	D-WP(C)/51119/2025	BIJAYA KUMAR SUNA	PITAMBAR PANDA	
	WP(C)/35337/2025	MP		22188/2025
159	D-WP(C)/46237/2025	GOKULA NAIK	GAGAN BIHARI SINGH	
	WP(C)/32659/2025	MP		22189/2025
160	D-WP(C)/51105/2025	LAXSAN ASSOCIATES	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22190/2025
161	D-WP(C)/51121/2025	GOURANGA BEHERA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		22191/2025
162	D-WP(C)/51121/2025	GOURANGA BEHERA	SANJAY KUMAR SAMANTARAY	
	WP(C)/ /	MP		22192/2025
163	D-WP(C)/51123/2025	BISWABANDITA MOHANTY	KRISHNA CHANDRA SAHU	
	WP(C)/35295/2025	MP		22193/2025
164	D-WP(C)/51124/2025	SANNITA PRUSTY	KRISHNA CHANDRA SAHU	
	WP(C)/35297/2025	MP		22194/2025
165	D-WP(C)/51128/2025	ANIL DEHURY	NALINI KANTA SAHOO	
	WP(C)/ /	MP		22195/2025
166	D-WP(C)/38870/2025	JAGDISH CHANDRA JENA		
	WP(C)/26833/2025	MP		22196/2025
167	D-WP(C)/51132/2025	KSHETRA BASI NAIK	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		22197/2025
168	D-WP(C)/51133/2025	M/S LIBRA EXPORTERS LTD,CUTTACK	SOMANATH MISHRA	
	WP(C)/ /	MP		22198/2025
169	D-WP(C)/51134/2025	LUNA BEHERA	JANAKI KANTA MAHAPATRA	
	WP(C)/ /	MP		22199/2025
170	D-WP(C)/51110/2025	M/S BIRAJA ELECTRICAL AND CONSTRUCTION, KAKINADA	CHITRA KARANAR PANI	
	WP(C)/35307/2025	MP		22200/2025
171	D-WP(C)/51137/2025	ASHIS KUMAR SAHUKAR	BIVUDATTA CHALAN	
	WP(C)/ /	MP		22201/2025
172	D-WP(C)/51142/2025	BIRANCHI NARAYAN NAIK	GOKULANANDA SAHU	
	WP(C)/ /	MP		22202/2025
173	D-WP(C)/51143/2025	LORA MITRA RATH	SASWAT KUMAR ACHARYA	
	WP(C)/ /	MP		22203/2025
174	D-WP(C)/51144/2025	MIHIR KETAN DAS	ANWESHA MISHRA	
	WP(C)/ /	MP		22204/2025
175	D-WP(C)/51146/2025	PRADEEP KUMAR KAR	BIPLAB KUMAR DASH	
	WP(C)/ /	MP		22205/2025
176	D-WP(C)/45254/2025	AFRIYAM NAIK	RAJALAXMI BISWAL	
	WP(C)/32370/2025	MP		22206/2025
177	D-WP(C)/49573/2025	MAA TARINI SHG, CUTTACK	DILLIP KUMAR RAY	
	WP(C)/34502/2025	MP		22207/2025
178	D-WP(C)/51141/2025	BHABESH KUMAR GHOSH	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22208/2025
179	D-WP(C)/47502/2025	M/S ESL STEEL LIMITED, CUTTACK	NATASHA AGARWAL	
	WP(C)/34653/2025	MP		22209/2025
180	D-WP(C)/51162/2025	SANJAY KUMAR JAISWAL	ARUN KUMAR PATRA	
	WP(C)/ /	MP		22210/2025
181	D-WP(C)/51164/2025	UDAY JYOTI MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		22211/2025
182	D-WP(C)/51165/2025	PADMINI NAIK	RAMAKANTA SAHOO	
	WP(C)/ /	MP		22212/2025
183	D-WP(C)/51167/2025	UDAY JYOTI MOHANTY	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		22213/2025

184	D-WP(C)/16390/2025 WP(C)/12319/2025	PRAVASH CHANDRA MAHAPATRA MP	PRAVASH CHANDRA MAHAPATRA(IN PERSON)	22214/2025
185	D-WP(C)/51176/2025 WP(C)/ /	GANESH BEGERA MP	SRINIBAS KHANDAI	22215/2025
186	D-WP(C)/51182/2025 WP(C)/ /	SMITARANIU MOHANTY MP	SRINIBAS KHANDAI	22216/2025
187	D-WP(C)/51192/2025 WP(C)/ /	RANJUBALA MOHAPATRA MP	SRINIBAS KHANDAI	22217/2025
188	D-WP(C)/51193/2025 WP(C)/ /	SANJIT KUMAR SAHOO MP	GOPINATH MISHRA	22218/2025
189	D-WP(C)/51178/2025 WP(C)/ /	PRAMOD KUMAR ARUKHA MP	SANTOSH KUMAR MAHANTY	22219/2025
190	D-WP(C)/24314/2025 WP(C)/17164/2025	GYANARANJAN DHAL MP		22220/2025
191	D-WP(C)/46448/2025 WP(C)/32290/2025	HIMADRI SEKHAR MOHANTY MP	ANKITA MUKHERJI	22221/2025
192	D-WP(C)/51204/2025 WP(C)/ /	M/S. AGRAGAMI SELF HELF GROUP, JANGALPUR, KANDHAMAL MP	ASHAM KISHOR PAL	22222/2025
193	D-WP(C)/51203/2025 WP(C)/ /	M/S MAA SANTOSHI SELF HELP GROUP, KANDHAMAL MP	ASHAM KISHOR PAL	22223/2025
194	D-WP(C)/51206/2025 WP(C)/ /	M/S KALYANI SELF HELP GROUP, KANDHAMAL MP	ASHAM KISHOR PAL	22224/2025
195	D-WP(C)/51210/2025 WP(C)/ /	M/S. BHAGYABATI SELF HELF GROUP, BANDHAPUR, KANDHAMAL MP	ASHAM KISHOR PAL	22225/2025
196	D-WP(C)/51184/2025 WP(C)/ /	MALATI BEHERA MP	PARTHA SARATHI DAS	22226/2025
197	D-WP(C)/51212/2025 WP(C)/ /	M/S NILANCHALA SELF HELP GROUP, KANDHAMAL MP	ASHAM KISHOR PAL	22227/2025
198	D-WP(C)/51216/2025 WP(C)/ /	UNION OF INDIA MP	BIBHUTI BHUSAN MISHRA	22228/2025
199	D-WP(C)/51218/2025 WP(C)/ /	SIKENDRA SINGH MP	RABI NARAYAN MISHRA	22229/2025
200	D-WP(C)/51218/2025 WP(C)/ /	SIKENDRA SINGH MP	RABI NARAYAN MISHRA	22230/2025
201	D-WP(C)/51221/2025 WP(C)/ /	BIBHU DATTA TRIPATHY MP	SANTOSH KUMAR DASH	22231/2025
202	D-WP(C)/21270/2022 WP(C)/21270/2022	SUDARSAN BEHERA MP	UMESH CHANDRA MOHANTY	22232/2025
203	D-WP(C)/51225/2025 WP(C)/ /	RAM YADAV MP	RABI NARAYAN BEHERA	22233/2025
204	D-WP(C)/51231/2025 WP(C)/ /	SAROJ KUMAR MOHANTY MP	PRINOY MOHANTY	22234/2025
205	D-WP(C)/51243/2025 WP(C)/ /	M/S JSW STEEL LIMITED, MUMBAI MP	SARADA PRASANNA SARANGI	22235/2025
206	D-WP(C)/51190/2025 WP(C)/ /	BHARATI PATRA MP	KISHORE KUMAR MISHRA	22236/2025
207	D-WP(C)/49616/2025 WP(C)/34480/2025	CHINMAY ROUT MP	MADAN MOHAN SWAIN	22237/2025
208	D-WP(C)/559/2024 WP(C)/2469/2024	GIRISH CHHABRA MP	SIDDHARTH PRASAD MISHRA	22238/2025
209	D-WP(C)/51248/2025 WP(C)/ /	NITOSH KUMAR DAS MP	BIPLABA P.B. BAHALI	22239/2025
210	D-WP(C)/51250/2025 WP(C)/ /	TUSHAR KANTA MOHANTY MP	SANJIB KUMAR BHANJADEO	22240/2025
211	D-WP(C)/6652/2025 WP(C)/5215/2025	M/S NARBHERAM POWER AND STEEL PRISARADA PRASAD PATTANAYAK MP	SARADA PRASANNA SARANGI	22241/2025
212	D-WP(C)/51252/2025 WP(C)/ /	SHIV TRANSPORT AGENCY, ANGUL MP	GOPAL KRUSHNA MOHANTY	22242/2025
213	D-WP(C)/51254/2025 WP(C)/ /	BARADA PRASAD PATTANAYAK MP	HARI KRUSHNA PANIGRAHI	22243/2025
214	D-WP(C)/51256/2025 WP(C)/ /	GANJAM KATHA BYABASAI SANGHA, GANPATIK MP	DASH	22244/2025
215	D-WP(C)/51260/2025	BICHITRA BEHERA	PRAJIT KUMAR PRADHAN	

	WP(C)/ /	MP		22245/2025
216	D-WP(C)/51272/2025	ASHOK KUMAR MOHANTY	JATINDRA NATH MOHANTY	
	WP(C)/ /	MP		22246/2025
217	D-WP(C)/55035/2024	AMULYA KUMAR MAJHI	SUKANTA KUMAR DALAI	
	WP(C)/401/2025	MP		22247/2025
218	D-WP(C)/51251/2025	MANAS RANJAN PRADHAN	JAGAMOHAN PATTANAİK	
	WP(C)/ /	MP		22248/2025
219	D-WP(C)/51277/2025	SALIM KHAN	MOHAMMED AKHTER RAZA KHAN	
	WP(C)/ /	MP		22249/2025
220	D-WP(C)/51292/2025	SATYAKAMA MOHANTY	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		22250/2025
221	D-WP(C)/51268/2025	NIRANJAN MANSINGH	BISWARANJAN DALAI	
	WP(C)/ /	MP		22251/2025